

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 23.11.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 248/16	TP 96/17	For compliance of office objections raised by registry	433(e) / 433(f)	AH Chemicals Pvt. Ltd., Kolkata Vs Sumito Polymers Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
---------	----------------------------------	------------------------	-----------

1) Sailesh Puwala  
mob: 8095123344

Respondent




2) N. JAGADISH  
8197880065

PETITIONER



**ORDER**

Counsel for Petitioner is present. Counsel for Respondent is also present. Shri Sailesh Puwala filed vakalath for respondent. He has also filed objections. Petitioner Counsel is directed to comply the objections and for hearing list it on 19/12/2017.

  
Member (T)

  
Member (J)